

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000084/2022	JINDAL STEEL AND POWER LTD. VS SAGAR METAL INDUSTRIES	SATYA SMRUTI MOHANTY VS	// (//
2	BLAPL/0012195/2022	BINOD BABA @ PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BARGARH /684 /2022 S.D.J.M.,BARGARH(Bargarh) CT/0001437/2022
3	BLAPL/0012196/2022	NIRANJAN MOHARANA @ GAJANANA VS STATE OF ODISHA	SATYAJIT MAHANTY VS	PURI TOWN /82 /2018 1ST A.D.J.,PURI(Puri) ST/0000022/2022
4	BLAPL/0012197/2022	KRUPA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SPL.TASK FORCE /22 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002701/2022
5	BLAPL/0012198/2022	MONU @ MANOJ JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /944 /2022 SPL.JUDGE,ANGUL(Anugul) Spl/0000025/2022
6	BLAPL/0012199/2022	RANJAN RAJHANS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /228 /2022 J.M.F.C.,KANTAMAL(Baudh) CT/0000338/2022
7	BLAPL/0012200/2022	BULU @ SIDHANTA @ SIDHARTA SEKHAR PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /259 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000744/2022
8	BLAPL/0012201/2022	DILLIP YADAV VS STATE OF ODISHA	S.S.RAY (2) VS	LAXMISAGAR P.S. /14 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000026/2022
9	BLAPL/0012202/2022	ARUN KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /1009 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000107/2022
10	BLAPL/0012203/2022	PRAVASH @ GANUA @ SANJAY JENA @ SANJAYA VS STATE OF ODISHA	BNABANI SHANKAR DASPARIDA VS	BANSADA /286 /2022 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000085/2022
11	BLAPL/0012204/2022	BIJAYA DALABEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000048/2021

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0012205/2022	AKASH BHAINSA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BARGARH /481 /2021 S.D.J.M.,BARGARH(Bargarh) GR/0001128/2021
13	BLAPL/0012206/2022	BHOJRAJ PRADHANI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DAMANJODI /90 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000112/2022
14	BLAPL/0012207/2022	SUNIL SAPAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /61 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000016/2020
15	BLAPL/0012208/2022	DHIRAJ KUMAR TURUK @ SINKU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /129 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000110/2022
16	BLAPL/0012209/2022	SARAT SAHOO VS STATE OF ODISHA	ARJEET MISHRA VS	BAIDESWAR /164 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000467/2022
17	BLAPL/0012210/2022	TARUN BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	KOMNA PS /129 /2022 J.M.F.C,KOMNA(Nuapada) CT/0000129/2022
18	BLAPL/0012211/2022	ANANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /135 /2021 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000662/2021
19	BLAPL/0012212/2022	SANJAY DEY SARKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000216/2022
20	BLAPL/0012213/2022	TAPAS BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /365 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000104/2022
21	BLAPL/0012214/2022	PRASANT PALEI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	CHANDAPUR /136 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000180/2022
22	BLAPL/0012215/2022	BABULA @ BIBEKANANDA SITARI VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /186 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000905/2022
23	BLAPL/0012216/2022	JAYANTA MOHANTY	PRAVASH CHANDRA JENA	EOW,BHUBANESWAR /15 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012217/2022	PRASANT SAHOO @ PRASANT KUMAR SAHOO	PRAFULLA KUMAR KHATEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012218/2022	PRASANTA MEHER	DIPAK RANJAN MISHRA	DAMANJODI /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012219/2022	AMIT RAJBANSI	RAJIB LOCHAN PATNAIK	SEMILLIGUDA /144 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012220/2022	AYESHA BIWI @ AYSHA BEBI	AMULYA RATNA PANDA	SAHADEV KHUNTA /390 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012221/2022	BIRA @ BIRENDRA JANI	AMULYA RATNA PANDA	KHAJURIPADA /135 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012222/2022	BIDEO BEHERA	AMULYA RATNA PANDA	KHAJURIPADA /135 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012223/2022	JITU @ JITENDRA NAYAK	CHINMAYA RANJAN DAS	GONDIA /250 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012224/2022	SUDAM BIBHAR	SATYABRATA PANDA	KANTAMAL /158 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012225/2022	TAPAN ROUT	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012226/2022	NILA PANGI	JUGALA KISHORE PANDA	Judambo /1 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012227/2022	BHANJA KISHORE @ SANJAYA @ SANJEEB @ RAJU NIKSHAYA KUMAR SAHOO	CHINMAYA KUMAR SAHOO	DEOGARH /28 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012228/2022	STATE OF ODISHA NATU @ NIMAI CHARAN SAHOO VS	ASIT KUMAR JENA VS	// BHOGRAI /189 /2022 ()
36	BLAPL/0012229/2022	STATE OF ODISHA BALA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// KANDHEIGOLE /1 /2019 ()
37	BLAPL/0012230/2022	STATE OF ODISHA PAPU @ CHANDRAMANI MALLICK VS	SAPAN KUMAR LENKA VS	// BADAMBADI /316 /2022 ()
38	BLAPL/0012231/2022	STATE OF ODISHA PADMA CHARAN PRADHAN VS	DEVASHIS PANDA VS	// SAHID NAGAR P.S. /329 /2018 ()
39	BLAPL/0012232/2022	STATE OF ODISHA NAGE @ NAG @ NAGESH @ NAGESWAR ROHIDAS VS	MOHAMMED MUSTAQ ANSARI VS	// AINTHAPALI /334 /2021 ()
40	BLAPL/0012233/2022	STATE OF ODISHA SANJAY LOHAR VS	PRIYA RANJAN SINGH VS	// BOLANI /60 /2022 ()
41	BLAPL/0012234/2022	STATE OF ODISHA TANU DAS VS	ASHOK DAS VS	// GOPALPUR /97 /2019 ()
42	BLAPL/0012235/2022	STATE OF ODISHA CHANDAN BARIHA VS	JAGABANDHU SAHU VS	// GAISILET /204 /2022 ()
43	BLAPL/0012236/2022	STATE OF ODISHA MD.ZUBER ANIS SAYYED VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /198 /2021 ()
44	BLAPL/0012237/2022	STATE OF ODISHA SAHADEBA JENA VS	MANAS KUMAR CHAND VS	// NANDIPADA /88 /2021 ()
45	BLAPL/0012238/2022	STATE OF ODISHA SUNIL KUMAR DAS VS	NIHAR RANJAN SAHOO VS	// KALIMELA /134 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0012239/2022	KHAGAPATI BALIPUTIA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BOIPARIGUDA /80 /2020 () //
47	BLAPL/0012240/2022	NESKAR SEKH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	LALBAG /235 /2022 () //
48	BLAPL/0012241/2022	MURAJUL SEKH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	LALBAG /235 /2022 () //
49	BLAPL/0012242/2022	BIJAYA MAHALIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /252 /2022 () //
50	BLAPL/0012243/2022	MAYUR GOUDA VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /185 /2022 () //
51	BLAPL/0012244/2022	LUCHAN RANA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LARAMBA /134 /2020 () //
52	BLAPL/0012245/2022	SUDAM SWAIN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	BALIKUDA /135 /2021 () //
53	BLAPL/0012246/2022	MANORANJAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /86 /2022 () //
54	BLAPL/0012247/2022	M. BALAJI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /603 /2022 () //
55	BLAPL/0012248/2022	NABINA SAHOO VS STATE OF ODISHA	DEBASHIS MITRA VS	LALBAG /241 /2022 () //
56	BLAPL/0012249/2022	MAHENDRA KISAN VS STATE OF ODISHA	SAURAV TIBREWAL VS	JHARSUGUDA /457 /2022 () //
57	BLAPL/0012250/2022	MD. TUFIL KHAN	SURYAKANTA DWIBEDI	LARAMBA /159 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0012251/2022	STATE OF ODISHA ROHIT MAJHI	SURYAKANTA DWIBEDI	// BHAWANIPATNA SADAR /359 /2020
		VS	VS	()
59	BLAPL/0012252/2022	STATE OF ODISHA BHAGABAN PANGI	JUGALA KISHORE PANDA	// Judambo /1 /2022
		VS	VS	()
60	BLAPL/0012253/2022	STATE OF ODISHA SANJAY SUNA	SURYAKANTA DWIBEDI	// PATNAGARH /99 /2022
		VS	VS	()
61	BLAPL/0012254/2022	STATE OF ODISHA MANIA HEMBRAM @ DAKA	SURYAKANTA DWIBEDI	// KHAIRA /250 /2020
		VS	VS	()
62	BLAPL/0012255/2022	STATE OF ODISHA BIJAYA KUMAR NAYAK	SATYA NARAYAN MISHRA 4	// TIHIDI /278 /2022
		VS	VS	()
63	BLAPL/0012256/2022	STATE OF ODISHA CHHOTU @ ASHIS MANTRY	MANAS RANJAN KHATUA	// BANKI /310 /2022
		VS	VS	()
64	BLAPL/0012257/2022	STATE OF ODISHA RAJENDRA MALLIK	ASHOK KUMAR BEHERA	// KUAKHIA /208 /2002
		VS	VS	()
65	BLAPL/0012258/2022	STATE OF ODISHA JITENDRA SWAIN	ASHOK DAS	// GANGAPUR (BHANJANAGAR) /60 /2017
		VS	VS	()
66	CMAPL/0000745/2022	STATE OF ODISHA ARNAPURNA ROY	ADV.	// //
		VS	VS	()
67	CMAPL/0000746/2022	UNION OF INDIA LAXMIDHAR SAMANTRAY	ADV	// //
		VS	VS	()
68	CMP/0001249/2022	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT. AJAY KUMAR KHUNTIA	BISWAJIT MOHAPATRA	// //
		VS	VS	() DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar)

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMP/0001250/2022	THE REGISTRAR,CIVIL COURT,BALASORE SAROJ KUMAR NAYAK VS AMIT KUMAR JUNJHUNWALA	AMIT KUMAR NATH VS	RFA/0000033/2016 // CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000039/2010
70	CMP/0001251/2022	MOHAMMAD KAIM VS AMIT KUMAR JUNJHUNWALA	AMIT KUMAR NATH VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000015/2010
71	CMP/0001252/2022	FAKIR MOHAN MALLIK VS GHANASHYAM NAYAK	TRILOCHAN PANIGRAHI VS	// CIVIL JUDGE (JD), PURI(Puri) TS/0000206/1995
72	CMP/0001253/2022	PABITRA SETHA VS PRATIMA SETHA @ GADANAYAK	BIDYADHAR PRADHAN VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000266/2021
73	CMP/0001254/2022	MANAS RANJAN PRADHAN VS MADHABA SAHU	AUROBINDA SAHOO VS	// ADDL. CIVIL JUDGE (JD) PALLAHARA(Anugul) CS/0000009/2015
74	CMP/0001255/2022	BRAJA KISHORE BARIK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000890/2022
75	CMP/0001256/2022	PURNA CHANDRA DAS VS HARAMANI SATPATHY	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000526/2017
76	CMP/0001257/2022	SURAJ KUMAR PATNAIK VS BINDULATA PATNAIK @ MOHANTY	BHABANI SANKAR MISHRA VS	// () //
77	CMP/0001258/2022	SUVAKANTA SATAPATHY VS TRIPTILATA MOHANTY	SANTOSH KUMAR SAMANTARAYA VS	// () //
78	CONTC/0007421/2022	CHANDRA BHANU SAHU VS SATYABRATA SAHU,IAS	ADV. VS	// () //
79	CONTC/0007422/2022	SUMIT BURMAN VS SUSHIL KUMAR LOHANI,IAS	ADV. VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0007423/2022	RAMESWAR NAYAK VS ASWATHY S.,IAS	SABYASACHI MISHRA VS	// 0 //
81	CONTC/0007424/2022	RASHMI KHILAR VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
82	CONTC/0007425/2022	DUSMANTA KUMAR SETHY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
83	CONTC/0007426/2022	GOUTAM MEHER VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
84	CONTC/0007427/2022	SARAT NAYAK VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
85	CONTC/0007428/2022	JHUNU LATA SAHOO VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
86	CONTC/0007429/2022	KAIBALYA PRADHAN VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
87	CONTC/0007430/2022	AJAYA KUMAR SENAPATI VS SHALINI PANDIT,IAS	KRISHNA CHANDRA SAHU VS	// 0 //
88	CONTC/0007431/2022	NABIN CHANDRA PRADHAN VS SOUmesh KUMAR UPADHAYA, I.A.S.	ADV VS	// 0 //
89	CONTC/0007432/2022	PREMARAJ PATEL VS STATE OF ODISHA	ADV. VS	// 0 //
90	CONTC/0007433/2022	PRADIP KUMAR GOCHAYAT VS SUKUMAL SAHA, BRANCH MANAGER, UNION BANK OF INDIA, CUTTACK	ADV VS	// 0 //
91	CONTC/0007434/2022	BIDYUT LATA MOHANTY	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0007435/2022	S. ASWASTHY, COMMNR. CUM SECY S AND ME DEPT NIRANJAN BISWAL	PRAFULLA CHANDRA DAS	//
		VS	VS	0
93	CONTC/0007436/2022	NIRANJAN BEHERA, O.A.S. SHIBANARAYAN ACHARYA	ADV.	//
		VS	VS	0
94	CONTC/0007437/2022	ASKYAYA KUMAR PATAJOSHI,OFS(SSG) BIRENDRA KUMAR SHASTRY	ADV.	//
		VS	VS	0
95	CONTC/0007438/2022	ASKYAYA KUMAR PATAJOSHI,OFS(SSG) ABU BHAKAR KHAN	ADV	//
		VS	VS	0
96	CONTC/0007439/2022	ASKYAYA KUMAR PATAJOSHI,OFS(SSG) RAMESH CHANDRA PANDA	ADV.	//
		VS	VS	0
97	CONTC/0007440/2022	ASKYAYA KUMAR PATAJOSHI,OFS(SSG) HARIHAR MOHARANA	ADV	//
		VS	VS	0
98	CONTC/0007441/2022	ASKYAYA KUMAR PATAJOSHI,OFS(SSG) PRIYATAMA SAHOO	ADV.	//
		VS	VS	0
99	CONTC/0007442/2022	SUBHADARSHI SWAIN,OAS NEPAL PRAKASH SAMANTA	ADV.	//
		VS	VS	0
100	CONTC/0007443/2022	NIKHIL PAVAN KALYAN,COMMNR,CMC SURENDRA KUMAR MISHRA	ADV	//
		VS	VS	0
101	CONTC/0007444/2022	SUBHA SARMA, I.A.S. JYOTIMANJARI SARANGI	ADV.	//
		VS	VS	0
102	CONTC/0007445/2022	G.MATHIVATHANAN,COMMNR. CUM SECY.,H AND U.D. DEPT. PRABODHA KUMAR BISWAL	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0007446/2022	G.MATHIVATHANAN, COMMNR. CUM SECY. H AND UD DEPT BHARAT CHARAN BHAULA @ BHOL VS	ADV VS	// // ()
104	CONTC/0007447/2022	G.MATHIVATHANAN, COMMNR. CUM SECY. H AND UD DEPT LALITA NAYAK VS	H.N.TRIPATHY VS	// // ()
105	CONTC/0007448/2022	BHABANI SANKAR CHAINI, COLLECTOR, CUTTACK DIBYA JYOTI ROUT VS	PRATIK DASH VS	// // ()
106	CONTC/0007449/2022	KISHORE KUMAR MISHRA, EXECUTIVE ENGINR., RWS AND S DIVISION, SUNDARGARH BIRENDRA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // ()
107	CONTC/0007450/2022	BISHNU PRASAD SETHI, I.A.S. NIHAR RANJAN JENA VS	SAMEER KUMAR DAS VS	// // ()
108	CONTC/0007451/2022	BISHNU PRASAD SETHI, IAS RAMESH PRASAD SAO @ RAMESH PRASAD SAHOO SUMITRA MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
109	CONTC/0007452/2022	BICHITRANANDA NAYAK, EXECUTIVE OFFICER. JODA MUNICIPALITY, KEONJHAR DHIRENDRA KUMAR NAYAK VS	ADV. VS	// // ()
110	CONTC/0007453/2022	BISHNUPADA SETHI, IAS UPAMANYU JENA VS	ADV. VS	// // ()
111	CONTC/0007454/2022	DEBIDATA BISWAL, IFS SUSHAMA DAS VS	KULDEEP MOHANTY VS	// // ()
112	CONTC/0007455/2022	SANTOSH JOSHI, IFS AKSHAYA KUMAR NAYAK VS	ADV. VS	// // ()
113	CONTC/0007456/2022	SUNIL KUMAR TANDI, O.A.S. GAYATRI BEHERA VS	ADV. VS	// // ()
		VISHAL KUMAR DEV, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0007457/2022	BANABIHARI SAHOO VS ASWATHY S,IAS	ADV. VS	// ()
115	CONTC/0007458/2022	SARAT KUMAR SAHOO VS ASWATHY S,IAS	ADV VS	// ()
116	CONTC/0007459/2022	SANJAYA KUMAR NAHAK VS ASWATHY S.,IAS	JYOTI RANJAN KHUNTIA VS	// ()
117	CONTR/0000078/2022	KUMUDA BEHERA VS DR. KANWAR VISHAL SINGH, I.P.S.	ADV VS	/ /0 ()
118	CONTR/0000079/2022	OKILI BEHERA VS DR.KANWAR VISHAL SINGH,IPS	ADV. VS	/ /0 ()
119	CRLA/0001121/2022	BIJAYA MALLICK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	AUL /145 /2016 ()
120	CRLA/0001122/2022	BINOD TIWARI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DAMANJODI /49 /2017 ()
121	CRLA/0001123/2022	ALOK BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	/ /0 ()
122	CRLA/0001124/2022	KHIROD KISAN @ KUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /67 /2019 ()
123	CRLA/0001125/2022	BANAMBAR KHILLAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /12 /2018 ()
124	CRLA/0001126/2022	INDU @ INDUMATI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /24 /2018 ()
125	CRLA/0001127/2022	BHASKAR BEHERA	RAMANI KANTA PATTANAIK	BEGUNIA P.S. /192 /2013

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLA/0001128/2022	STATE OF ODISHA BRAHMANANDA DAS @ PALEIPUA	BHABANI SAMAL	// MARSHAGHAI /20 /2019
		VS	VS	()
127	CRLMA/0000356/2022	STATE OF ODISHA RAJENDRA KUMAR SAHU	ADV.	// SAMBALPUR TOWN /215 /1996
		VS	VS	()
128	CRLMA/0000357/2022	STATE OF ODISHA BISWAJIT JENA	ADV	// DELANGA /90 /2017
		VS	VS	()
129	CRLMA/0000358/2022	STATE OF ODISHA BIRABAR BEHERA	ACHYUTANANDA PATTANAIAK	// BOLAGARH P.S. /98 /2022
		VS	VS	()
130	CRLMA/0000359/2022	STATE OF ODISHA SARBESWAR SETHI	ACHYUTANANDA PATTANAIAK	// /172 /2022
		VS	VS	()
131	CRLMA/0000360/2022	STATE OF ODISHA BIRABAR BEHERA	ACHYUTANANDA PATTANAIAK	// BOLAGARH P.S. /98 /2022
		VS	VS	()
132	CRLMA/0000361/2022	STATE OF ODISHA RUTU@RUTURAJ DEEP	JAYADEBA BEHERA	// CHANDAPUR /130 /2022
		VS	VS	()
133	CRLMA/0000362/2022	STATE OF ODISHA LEKRU DHARUA	SURYAKANTA DWIBEDI	// PATNAGARH /90 /2014
		VS	VS	()
134	CRLMA/0000363/2022	STATE OF ORISSA KANHU CHARAN PRADHAN	ADV.	// CHANDAPUR /7 /2021
		VS	VS	()
135	CRLMC/0003868/2022	STATE OF ODISHA MANOJ KUMAR DAS	ASHOK KUMAR SAHOO	// NIKIRAI /159 /2020
		VS	VS	()
136	CRLMC/0003869/2022	STATE OF ODISHA SURESH BHUKTA	DURLLABHA RANJAN MISHRA	// BOUDH /143 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003870/2022	STATE OF ODISHA SK.RAJAN@SK.TAJUDDIN VS	BHARAT JALLI VS	// RAMACHANDAPUR /222 /2020 ()
138	CRLMC/0003871/2022	STATE OF ODISHA SILU@BIBHUTI BHUSAN SAHOO VS	SIDHARTHA DAS VS	// SPL.TASK FORCE /20 /2021 ()
139	CRLMC/0003872/2022	STATE OF ODISHA SK.RAJIK UDDIN VS	SAROJ KUMAR PADHI VS	// GOP /159 /2017 ()
140	CRLMC/0003873/2022	STATE OF ODISHA BRAJENDRA SINGH VS	S.S.RAY-2 VS	// AMBADOLA /78 /2018 ()
141	CRLMC/0003874/2022	STATE OF ODISHA ABHIJIT PARTHASARATHI JENA VS	SARAT KUMAR GAJENDRA(SR. ADV.) VS	// MANGALA BAG /298 /2022 ()
142	CRLMC/0003875/2022	STATE OF ODISHA PRADYUMNA KUMAR PARIDA VS	SANTOSH KUMAR SWAIN VS	// BHUBANESWAR VIGILANCE /59 /2016 ()
143	CRLMC/0003876/2022	STATE OF ODISHA(VIG.) SISHIR MANGARAJ VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /129 /1999 ()
144	CRLMC/0003877/2022	STATE OF ODISHA MANA RANJAN MAHAR@MANORANJAN MAHAR VS	JANGYA PRAKASH PARIDA VS	// PURUNAKATAK /28 /2021 ()
145	CRLMC/0003878/2022	STATE OF ODISHA RAMAN KUMAR SAHU VS	DURGA PRASAD DHAL VS	// //0 ()
146	CRLMC/0003879/2022	STATE OF ODISHA RAJAK@RAJA ALLI VS	TRILOCHAN NANDA VS	// SONEPUR /92 /2009 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur)
147	CRLMC/0003880/2022	STATE OF ODISHA RAJESH KUMAR PATNAIK VS	BISWARANJAN MOHAPATRA VS	// GR/0000252/2009 RAYAGADA TOWN /217 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003881/2022	SUMITRA@SUSMITA MISHRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /624 /2021 () //
149	CRLMC/0003882/2022	CHANDAN PATRA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /293 /2022 () //
150	CRLMC/0003883/2022	KAILASH CHANDRA ROUT@KAILASH ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	FATEGARH /190 /2017 () //
151	CRLMC/0003884/2022	SK.SIRAJ UDDIN VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	GOP /160 /2017 () //
152	CRLMC/0003885/2022	AYAS KANTA MOHARANA VS BABYSHREE MOHARANA	HRUDANANDA MOHAPATRA VS	/ /0 () //
153	CRLMC/0003886/2022	SANGHAMITRA SAHOO VS STATE OF ODISHA(VIG.)	ACHYUTANANDA PATTANAİK VS	BHUBANESWAR VIGILANCE /19 /2022 () //
154	CRLMC/0003887/2022	SANJAY KUMAR TARAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /26 /2018 () //
155	CRLMP/0002515/2022	BILASINI SAHOO VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	DHENKANAL TOWN /112 /2022 () //
156	CRLMP/0002516/2022	RAJESH SINGH VS MADHUSMITA SAMANTA	BISHNU PRASAD PRADHAN VS	/ /0 () //
157	CRLMP/0002517/2022	SMRUTIREKHA SINGHDEO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
158	CRLMP/0002518/2022	KAMALAKANTA DAS VS SUPERINTENDENT OF POLICE,CID CRIME BRANCH	RAMAKANTA NAYAK VS	/ /0 () //
159	CRLMP/0002519/2022	BASANTI SALA	LAXMAN PRADHAN	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SWARNACHUDA CHHAU NRUTYA PRATISTANA		//
160	CRLMP/0002520/2022	KALANDI CHARAN OJHA	BISWARANJAN MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
161	CRLMP/0002521/2022	RAJ KISHORE MOHANTY	BISWARANJAN MOHAPATRA	//0
		VS	VS	0
		STATE OF ODISHA		//
162	CRLREV/0000588/2022	PADMA CHARAN CHHOTRAY	RABI NARAYAN BEHERA	SAMBALPUR VIGILANCE /19 /2015
		VS	VS	0
		STATE OF ODISHA		//
163	FAO/0000469/2022	BHARATI SAHOO	RASHMIPRAVA PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
164	FAO/0000470/2022	LALIT KUMAR PATRA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	FAO/0000471/2022	BUDDHADEB PANDA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	FAO/0000472/2022	THE LEGAL MANAGER, L AND T LTD.	DINESH KUMAR PATRA	//
		VS	VS	0
		ROHIT BISWAL		//
167	ITA/0000095/2022	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR	RIDHARTH SANKAR MOHAPATRA, SR.S.C. (INCOME TAX)	//
		VS	VS	0
		M/S. TATA SPONGE IRON LTD.		//
168	MATA/0000265/2022	SANJAYA KUMAR MISHRA	DEBARAJ MOHANTY	//
		VS	VS	0
		KABITA MISHRA		//
169	RPFAM/0000339/2022	LAXMIPRIYA PRADHAN	SIDDHARTHA SAMAL	//
		VS	VS	0
		TRILOCHAN PRADHAN		//
170	RSA/0000340/2022	BINAYAK MAHAPATRA	DILLIP KUMAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRP(C)/0000476/2022	SAILABALA MAHAPATRA SWAYAMSHREE NAYAK VS BIBHAV SWAIN	ANINDYA KUMAR MISHRA VS	// // ()
172	TRP(C)/0000477/2022	SUPRAVA PANDA@MISHRA VS ASMIN KUMAR MISHRA	SASMITA NANDA VS	// // ()
173	TRPCRL/0000115/2022	SHYAM SUNDAR PATEL VS STATE OF ODISHA	BINI MISHRA VS	LEPHRIPADA /56 /2022 () //
174	WA/0001660/2022	STATE OF ODISHA VS DR. PRIYAMBADA PATTANAIAK	NIHAR KANTA PRAHARAJ, G.A. (B) VS	// () //
175	WA/0001661/2022	STATE OF ODISHA VS JADUNATH MALLICK	RABI NARAYAN MISHRA, A.G.A. VS	// () //
176	WA/0001662/2022	MANAS KUMAR BARAL VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// () //
177	WA/0001663/2022	UNION OF INDIA VS ASUTOSH AMRIT PATNAIK	SANJIB SWAIN, SR. PANEL COUNSEL, UNION OF INDIA VS	// () //
178	WP(C)/0033279/2022	BIDESI JAL VS STATE OF ODISHA	LALIT SAHU VS	// () //
179	WP(C)/0033280/2022	PRASANTA JAL VS STATE OF ODISHA	LALIT SAHU VS	// () //
180	WP(C)/0033281/2022	BHAGABAT MUKHI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
181	WP(C)/0033282/2022	GOPAL CHARAN DAS VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0033283/2022	SURENDRA SINGH VS STATE OF ORISSA	MALAYA KUMAR MISHRA VS	// 0 //
183	WP(C)/0033284/2022	RINKEL BAGH VS STATE OF ORISSA	MANAS PATI VS	// 0 //
184	WP(C)/0033285/2022	RANJAN KUMAR SAMAL VS STATE OF ORISSA	MANAS PATI VS	// 0 //
185	WP(C)/0033286/2022	MAYADHAR PATTAYAT VS STATE OF ORISSA	MANAS PATI VS	// 0 //
186	WP(C)/0033287/2022	M/S SHREE SHYAM TECHINDIA PVT. LTD., BBSR VS THE ADDL. COMMNR. CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	PAMI RATH VS	// 0 //
187	WP(C)/0033288/2022	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
188	WP(C)/0033289/2022	RABINDRANATH ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0033290/2022	PURUSOTTAM ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0033291/2022	SANKARSAN ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0033292/2022	NABA KUMAR NANDI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0033293/2022	GADADHAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0033294/2022	PURNA CHANDRA DAS	GOPINATH SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0033295/2022	AKSHAYA KUMAR RAY	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0033296/2022	BIJAY KUMAR MOHANTY	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0033297/2022	RAMAKANTA SETHI	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		STATE INFORMATION COMMISSIONER, BBSR		//
197	WP(C)/0033298/2022	RAJALAXMI PATRA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0033299/2022	MANAS RANJAN DAS	SAILABALA JENA	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0033300/2022	BIBHUTI BHUSAN TRIPATHY	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0033301/2022	KANCHANMALA ROUT	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0033302/2022	PRABHAKAR BISWAL	S.P.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0033303/2022	MENAKA MOHANTY	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0033304/2022	KELU CHARAN SAHOO	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0033305/2022	RATNAKAR BEHERA	TATHAGATA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0033306/2022	STATE OF ORISSA TAJIM MOHAMMED VS	TATHAGATA SAHOO VS	// // ()
206	WP(C)/0033307/2022	STATE OF ORISSA SUNITA MOHAPATRA VS	PRATYUSHA NAIDU VS	// // ()
207	WP(C)/0033308/2022	SNEHANJALI MALLICK DIPTIMAYEE SWAIN VS	SUBHANKAR ROUT VS	// // ()
208	WP(C)/0033309/2022	STATE OF ODISHA GYANENDRA KUMAR BISWAL VS	S.K.SAMAL VS	// // ()
209	WP(C)/0033310/2022	STATE OF ODISHA MANOJ KUMAR SWAIN VS	SUBHANKAR ROUT VS	// // ()
210	WP(C)/0033311/2022	STATE OF ODISHA SAKUNTALA NAG VS	KRISHNA CHANDRA SAHU VS	// // ()
211	WP(C)/0033312/2022	STATE OF ODISHA MANISHA MONDAL VS	AVIJIT PAL VS	// // ()
212	WP(C)/0033313/2022	REGIONAL PASSPORT OFFICE, BBSR SANJULATA JENA VS	RAJENDRA KUMAR DASH VS	// // ()
213	WP(C)/0033314/2022	STATE OF ODISHA RENUBALA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
214	WP(C)/0033315/2022	STATE OF ODISHA ARJUN DALABEHERA VS	DEBA KUMAR RATH VS	// // ()
215	WP(C)/0033316/2022	GOVT. OF ODISHA BAIKUNTH SETHI VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0033317/2022	CHITRASEN NAYAK VS R.T.O., BBSR I	K.C.MAJHI VS	// 0 //
217	WP(C)/0033318/2022	CHITRASEN NAYAK VS R.T.O.,BBSR I	K.C.MAJHI VS	// 0 //
218	WP(C)/0033319/2022	PRAFULLA KUMAR HOTA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
219	WP(C)/0033320/2022	BUDHADEV MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
220	WP(C)/0033321/2022	SAILABALA PANIGRAHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
221	WP(C)/0033322/2022	DEENABANDHU ADHIKARI VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// 0 //
222	WP(C)/0033323/2022	BIJAYALAXMI ACHARYA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	WP(C)/0033324/2022	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
224	WP(C)/0033325/2022	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0033326/2022	SK SIKANDAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0033327/2022	SANTOSH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
227	WP(C)/0033328/2022	KAMADEV BISHOYI	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033329/2022	ASIM KUMAR ROUTRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0033330/2022	RAMESH CHANDRA PANDA	P.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033331/2022	SEEMANTA INSTITUTION OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	DEBENDRA KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033332/2022	JASWINDER PAL SINGH	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0033333/2022	RAMESH CHANDRA BEHERA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033334/2022	DEBARAJ SETHY	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033335/2022	BIDUR KUMAR SABAR	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033336/2022	BINODINI SAHOO	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0033337/2022	PADMINI BEWA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0033338/2022	ASWINI KUMAR DAS	SOMANATH MISHRA	//
		VS	VS	0
		THE CHIEF SECY., GOVT.OF ODISHA, BBSR		//
238	WP(C)/0033339/2022	M/S.AGRO SYNDICATE (RICE PROCESSING UNIT), BALASORE	ALOK KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0033340/2022	STATE OF ODISHA PRANATI SAHOO VS	GOPAL PRASAD JENA VS	// // ()
240	WP(C)/0033341/2022	THE PRINCIPAL SECY., TO GOVT., BBSR RABINDRA BEHERA VS	BHUBANESWAR DASH VS	// // ()
241	WP(C)/0033342/2022	STATE OF ODISHA PRANABANDHU SETHI VS	BHUBANESWAR DASH VS	// // ()
242	WP(C)/0033343/2022	STATE OF ODISHA SUBHAM PANKAJ SAMANTARAY VS	ROHIT RANJAN RAY VS	// // ()
243	WP(C)/0033344/2022	TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ORISSA SARAT CHANDRA BEHERA VS	BHUBANESWAR DASH VS	// // ()
244	WP(C)/0033345/2022	STATE OF ODISHA BHASKAR CHANDRA MOHARANA VS	BHUBANESWAR DASH VS	// // ()
245	WP(C)/0033346/2022	STATE OF ODISHA GOPAL CHANDRA AGARWALLA VS	SANJIT MISHRA VS	// // ()
246	WP(C)/0033347/2022	ADDL. DISTRICT MAGISTRATE, BBSR M/S.MISRILALL MINES PVT. LTD., KOLKATA VS	SATYA MOHANTY VS	// // ()
247	WP(C)/0033348/2022	STATE OF ODISHA RAJBIR NARWAL VS	PRATYUSHA NAIDU VS	// // ()
248	WP(C)/0033349/2022	BBSR DEVELOPMENT AUTHORITY KALANDI CHARAN NAYAK VS	PRITAM KUMAR MOHANTY VS	// // ()
249	WP(C)/0033350/2022	STATE OF ODISHA BHRAMARBAR KAR VS	GOPAL KRUSHNA MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0033351/2022	PURUSOTTAM DANSANA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
251	WP(C)/0033352/2022	LAXMIKANTA SAHOO VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
252	WP(C)/0033353/2022	RABINDRANATH BISWAL VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
253	WP(C)/0033354/2022	BILASINI NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
254	WP(C)/0033355/2022	SANTOSH KUMAR SAHOO VS R.T.O-CUM-TAX RECOVERY OFFICER, JHARSUGUDA	MANAS RANJAN KHATUA VS	// 0 //
255	WP(C)/0033356/2022	HRUDANANDA BISWAL VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
256	WP(C)/0033357/2022	SHANTI NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
257	WP(C)/0033358/2022	AHEMAD MUKHTAR KHAN VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
258	WP(C)/0033359/2022	PRASANNA KUMAR PANDA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
259	WP(C)/0033360/2022	DANDA NAIK VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
260	WP(C)/0033361/2022	MAMATA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
261	WP(C)/0033362/2022	RATNAKAR SAHOO	DIGAMBARA MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0033363/2022	SANATAN NAYAK	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0033364/2022	DAYANIDHI NAIK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033365/2022	BUDHI NAYAK	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0033366/2022	UPENDRA NATH SWAIN	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
266	WP(C)/0033367/2022	SANDHYA RANI MOHANTY	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0033368/2022	MINATI NAYAK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033369/2022	BAIKUNTHA PAL	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0033370/2022	AMULYA KUMAR SWAIN	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0033371/2022	BENU DHARA BARIK	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0033372/2022	BISIKESAN SAHU	SACHIDANANDA PADHEE	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033373/2022	MANORANJAN MISHRA	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0033374/2022	STATE OF ODISHA SAROJ KANTA KAR VS UNION OF INDIA	DIGAMBARA MISHRA VS	// // 0 //
274	WP(C)/0033375/2022	ANIMABALA ACHARYA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
275	WP(C)/0033376/2022	SRIKANTA KUMAR SINHA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
276	WP(C)/0033377/2022	DEENA BANDHU BEHERA VS STATE OF ODISHA	SUVRENDU SEKHAR MISHRA VS	// 0 //
277	WP(C)/0033378/2022	MANTOSH KUMAR BEHERA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
278	WP(C)/0033379/2022	TANMAYA KUMAR PATRA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
279	WP(C)/0033380/2022	ANKIT BAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
280	WP(C)/0033381/2022	BASANTI DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
281	WP(C)/0033382/2022	RUDRA CHARAN ROUTRAY VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
282	WP(C)/0033383/2022	PRASHANTA KUMAR BEHERA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
283	WP(C)/0033384/2022	SABNAM BIBI VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033385/2022	CHAITANYA SETHI VS EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	ADITYA MISHRA VS	// 0
285	WP(C)/0033386/2022	BICHITRANANDA JENA VS STATE OF ODISHA	SEETARAM JENA VS	// 0
286	WP(C)/0033387/2022	RAM CHANDRA KUANR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0
287	WP(C)/0033388/2022	DHYAN TUDU @ DHYANA TUDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0
288	WP(C)/0033389/2022	GOMATI SUTAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0
289	WP(C)/0033390/2022	DIPALI HATI VS THE STATE OF ODISHA	KSHIRODA KUMAR ROU VS	// 0
290	WP(C)/0033391/2022	BHAGIRATHI PANDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0
291	WP(C)/0033392/2022	JHALI NAIK VS THE STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0
292	WP(C)/0033393/2022	M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0
293	WP(C)/0033394/2022	HALADHAR BARAL VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0
294	WP(C)/0033395/2022	BHEDANANDA PADHAN VS UNION OF INDIA	SAROJ KUMAR MISHRA VS	// 0
295	WP(C)/0033396/2022	PUSPAK NAYAK	JANMEJAYA DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0033397/2022	CHANDRAMANI PARIDA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0033398/2022	M/S.KALINGA COMMERCIAL CORPORATION LTD.BBSR	SHRITA PANDA	//
		VS	VS	0
		STA, CUTTACK		//
298	WP(C)/0033399/2022	SHAIKH ZAKIR HUSSAIN	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0033400/2022	SATYABHAMA BISWAL	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0033401/2022	SANJUKTA MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0033402/2022	UPENDRA NATH BADAJENA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033403/2022	NRUSINGHA CHARAN KAR	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033404/2022	SANJUKTA TETE	SANGRAM MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0033405/2022	KUNTALINI DEI	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0033406/2022	GUNA SAHU	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033407/2022	M/S.KOTAK MAHINDRA BANK LTD, KHARAVELA N	ABHADRA SASTRY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033408/2022	STATE OF ODISHA TRAILOKYANATH MAHARANA VS	BRAJA RAJ SAI VS	// // ()
308	WP(C)/0033409/2022	STATE OF ODISHA BAIDHAR SOREN VS	TANMAY MISHRA VS	// // ()
309	WP(C)/0033410/2022	STATE OF ODISHA MARY SAHOO VS	NITISH KUMAR MISHRA VS	// // ()
310	WP(C)/0033411/2022	STATE OF ODISHA SIBA PRASAD DAS VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
311	WP(C)/0033412/2022	STATE OF ODISHA DINABANDHU BARALA VS	AJAYA KUMAR PRADHAN VS	// // ()
312	WP(C)/0033413/2022	REVENUE DIVISIONAL COMMNR., CENTRAL DIVISION, CUTTACK SAROJ KANTA SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
313	WP(C)/0033414/2022	STATE OF ODISHA PRADEEP KUMAR MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // ()
314	WP(C)/0033415/2022	STATE OF ODISHA MANOJ KUMAR BEURA VS	PULAKESH MOHANTY VS	// // ()
315	WP(C)/0033416/2022	STATE OF ODISHA PIYUSH JOSHI VS	DAYANANDA MOHAPATRA VS	// // ()
316	WP(C)/0033417/2022	STATE OF ODISHA PURUSOTTAM ADJUED VS	ASIT KUMAR CHAUDHURY VS	// // ()
317	WP(C)/0033418/2022	STATE OF ODISHA MADHUSUDAN BEHERA VS THE COMMNR.-CUM-SECY. TO GOVT., WATER RESOURCES DEPT.	BASUDEV BARIK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033419/2022	PIYUSH JOSHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
319	WP(C)/0033420/2022	BENUDHAR PARIDA VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
320	WP(C)/0033421/2022	PIYUSH JOSHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
321	WP(C)/0033422/2022	PIYUSH JOSHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
322	WP(C)/0033423/2022	PIYUSH JOSHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
323	WP(C)/0033424/2022	PIYUSH JOSHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
324	WP(C)/0033425/2022	SAILA NAIK VS THE STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
325	WP(C)/0033426/2022	BINODINI SENAPATI VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
326	WP(C)/0033427/2022	PAHALI NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
327	WP(C)/0033428/2022	DAKUA NAIK VS THE STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
328	WP(C)/0033429/2022	SADASIBA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
329	WP(C)/0033430/2022	NABAKISHORE NAIK	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
330	WP(C)/0033431/2022	SHANKARSHAN ROUT @ SHANKAR ROUT	BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033432/2022	SUJIT KUMAR NANDA	BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0033433/2022	SANTOSHI BARAL	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY., TO GOVT. H AND FW DEPT. BBSR		//
333	WP(C)/0033434/2022	MITALI SAMAL	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. H AND FW DEPT. BBSR		//
334	WP(C)/0033435/2022	SUCHISMITA MAHANTY	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
335	WP(C)/0033436/2022	NIRANJAN NAYAK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033437/2022	PRATIVA RANI PANDA	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. H AND FW DEPT. BBSR		//
337	WP(C)/0033438/2022	DHANANJAY SINIGH	SYAMALENDU PATTNAIK	//
		VS	VS	0
		RTO, JHARSUGUDA		//
338	WP(C)/0033439/2022	SUBASINI NAIK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033440/2022	KANHU CHARAN NAYAK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033441/2022	RADHAKANTA KAR	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033442/2022	STATE OF ODISHA MANAS RANJAN ROUT VS	PRAVAT KUMAR NAYAK VS	// // ()
342	WP(C)/0033443/2022	STATE OF ODISHA PREMANGINI SINGH VS	LAXMIKANTA MOHANTY VS	// // ()
343	WP(C)/0033444/2022	STATE OF ORISSA NIRANJAN DAS VS	DIGAMBARA MISHRA VS	// // ()
344	WP(C)/0033445/2022	UNION OF INDIA SURESH KUMAR KHATUA VS	KSHIROD KUMAR ROUT VS	// // ()
345	WP(C)/0033446/2022	STATE OF ODISHA G.REVATHI VS	LAXMIKANTA MOHANTY VS	// // ()
346	WP(C)/0033447/2022	STATE OF ORISSA BINOD BIHARI DAS VS	DIGAMBARA MISHRA VS	// // ()
347	WP(C)/0033448/2022	UNION OF INDIA BHUTESH CHANDRA NANDA VS	LAXMIKANTA MOHANTY VS	// // ()
348	WP(C)/0033449/2022	STATE OF ORISSA BRAHMA NANDA BEHERA VS	DIGAMBARA MISHRA VS	// // ()
349	WP(C)/0033450/2022	UNION OF INDIA RAMESH CHANDRA NAHAK VS	DIGAMBARA MISHRA VS	// // ()
350	WP(C)/0033451/2022	UNION OF INDIA ASHOK KUMAR SAHOO VS	SYAMALENDU PATTNAIK VS	// // ()
351	WP(C)/0033452/2022	REGIONAL MANAGER, RBI, BBSR KRUPASINDHU MISHRA VS	DIGAMBARA MISHRA VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033453/2022	DHANANJAY SINGH VS R.T.O.,JHARSUGUDA	SYAMALENDU PATRNAIK VS	// 0 //
353	WP(C)/0033454/2022	SK. SIRAJUDDIN VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
354	WP(C)/0033455/2022	NILAMANI DAS VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
355	WP(C)/0033456/2022	UPENDRA NATH SAHOO VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
356	WP(C)/0033457/2022	SISU RANJAN MISRA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
357	WP(C)/0033458/2022	SANTILATA MISHRA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
358	WP(C)/0033459/2022	ADWIT PRASAD SAHU VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
359	WP(C)/0033460/2022	KAMALA PRASAD YADAV VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
360	WP(C)/0033461/2022	ANANTA @ ANANT KUMAR MAJHI VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
361	WP(C)/0033462/2022	M/S.SHREE DURGA ISPAT UDYOG SATHIPUR VS SALES TAX OFFICER, JAJPUR	UMESH CHANDRA BEHURA VS	// 0 //
362	WP(C)/0033463/2022	PRADIPTA KUMAR MALLICK VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
363	WP(C)/0033464/2022	SIBANANDA BISWAL	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		TPCODL, BBSR		//
364	WP(C)/0033465/2022	SANKARESWAR SWAIN	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0033466/2022	M/S.SHREE DURGA ISPAT UDYOG, SATHIPUR	UMESH CHANDRA BEHURA	//
		VS	VS	0
		SALES TAX OFFICER, JAJPUR		//
366	WP(C)/0033467/2022	RAMAKANTA SAHOO	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0033468/2022	MAMATA RATH	LINGARAJ MOHANTY	//
		VS	VS	0
		THE AO, BANK OF BARODA, STRESSED ASSET RECOVERY BRANCH, BBSR		//
368	WP(C)/0033469/2022	RAMESH PRASAD NAYAK	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
369	WP(C)/0033470/2022	PRAHALLAD DAS	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0033471/2022	NIBARAN PANI	DIGAMBARA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0033472/2022	GIRJA PRASAD SWAIN	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033473/2022	SURESH CHANDRA DAS	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0033474/2022	ARTATRAN SWAIN	B.N.MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033475/2022	RAMACHANDRA DAS	BIBEKANANDA MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0033476/2022	STATE OF ODISHA DEBAPRAKASH GHOSE VS UNION OF INDIA	DIGAMBARA MISHRA VS	// // ()
376	WP(C)/0033477/2022	GOKULANANDA MOHAPATRA VS SUNIL KUMAR PATI	B.N.MOHAPATRA VS	// // ()
377	WP(C)/0033478/2022	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // ()
378	WP(C)/0033479/2022	SUDHANSHUBALA MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// // ()
379	WPCRL/0000171/2022	RAMAMANI DAS VS THE S.P. OF ECONOMIC WINGS	PRATAP KUMAR MOHANTY VS	/ /0 () //
380	ABLAPL/0015748/2022	RAJESH MALLİK @ RAJA KISHORE @ RAJKISHORE DAS	ANABANI SHANKAR DASPARIDA	CHANDABALI /286 /2022 () //
381	ABLAPL/0015749/2022	STATE OF ODISHA NANDA KISHORE BARIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BARI /53 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0000460/2022
382	ABLAPL/0015750/2022	SANJULATA MALİK VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIKA /414 /2022 () //
383	ABLAPL/0015751/2022	RABINDRA BEHERA VS THE STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	SATYABADI /46 /2018 () //
384	ABLAPL/0015752/2022	MAHARSHI PRIYADARSHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDRASEKHARPUR /416 /2022 () //
385	ABLAPL/0015753/2022	NILA SAHU @ NILANCHALA SAHU VS STATE OF ODISHA	PRATYUSH RANJAN PATNAİK VS	BOLANGIR SADAR /508 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015754/2022	KUNA BEHERA @ KESHAB BEHERA VS STATE OF ODISHA	A.PREM VS	PHULBANI TOWN /206 /2022 () //
387	ABLAPL/0015755/2022	GUNANIDHI BEHERA VS STATE OF ODISHA	SATYA SHIVA DASH VS	RAGHUNATHPUR /166 /2022 () //
388	ABLAPL/0015756/2022	PANCHANAN PATAYAT VS STATE OF ODISHA	SATYA SHIVA DASH VS	RAGHUNATHPUR /166 /2022 () //
389	ABLAPL/0015757/2022	SUDHALI PRUSTY VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /369 /2022 () //
390	ABLAPL/0015758/2022	SUDARSAN NAYAK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SATYABADI /355 /2022 () //
391	ABLAPL/0015759/2022	BHAKTA BANDHU BEHERA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PHULBANI TOWN /206 /2022 () //
392	ABLAPL/0015760/2022	AMAR RAJAK VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /230 /2022 () //
393	ABLAPL/0015761/2022	JITEN SATNAMI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /214 /2022 () //
394	ABLAPL/0015762/2022	PRAKASH MAHAPATRA @ NAYAK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SATYABADI /355 /2022 () //
395	ABLAPL/0015763/2022	TRINATH BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /242 /2022 () //
396	ABLAPL/0015764/2022	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	GURUDIJHATIA /180 /2022 () //
397	ABLAPL/0015765/2022	PRATAP CHANDRA NAYAK	CHEERA RANJAN SATAPATHY	GURUDIJHATIA /181 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015766/2022	UDAYA KUMAR NAIK	BIRANCHI KUMAR SAHOO	KASHIPUR /134 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015767/2022	ROHIT SWAIN	PRADEEP KUMAR KUNDU	NIALI /457 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015768/2022	ABHIMANYU BEHERA	DEBENDRA MOHANTA	PARADEEP /397 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015769/2022	MITHUN PRUSTY	BHABANI SHANKAR MISHRA (3)	PURI TOWN /385 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015770/2022	BHABATARAN NANDY @ BHABATARANA NANDI	BIBHUTI RANJAN MOHANTY	BALIAPAL /210 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015771/2022	BABAJI CHARAN SAHOO	NIRANJAN LENKA	INFOCITY PS /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015772/2022	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA	TANMAYA KUMAR MOHANTY	PAHALA /207 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015773/2022	SANTOSH CHANDRA PANDA @ SANTOSH KUMAR PANDA	DEEPAK KUMAR MOHANTY	KHANDAGIRI P.S. /573 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015774/2022	BIBHUTI MOHANTY	SAMARENDRA BAHADUR	BANSADA /376 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015775/2022	ARAT KISHORE PANDA @ ARATA KISHOR PANDA	DEEPAK KUMAR MOHANTY	KHANDAGIRI P.S. /573 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015776/2022	SIBANANDA BEHERA	BIJAYA KUMAR RAGADA	AINTHAPALI /672 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015777/2022	STATE OF ODISHA BINAYA DAS VS	RABI NARAYAN BEHERA VS	// ANGUL SADAR PS /568 /2021 ()
410	ABLAPL/0015778/2022	STATE OF ODISHA ABINASH MISHRA VS	KHAGESWAR BEHERA VS	// BERHAMPUR SADAR /534 /2022 ()
411	ABLAPL/0015779/2022	STATE OF ODISHA TRILOCHAN DAS VS	BIJAYA KUMAR RAGADA VS	// NIALI /473 /2022 ()
412	ABLAPL/0015780/2022	STATE OF ODISHA SWAPNA SUAR VS	SAMIR KUMAR MISHRA VS	// BHAWANIPATNA TOWN /430 /2022 ()
413	ABLAPL/0015781/2022	STATE OF ODISHA PARESH PRADHAN VS	DEBENDRA MOHANTA VS	// PARADEEP /397 /2022 ()
414	ABLAPL/0015782/2022	STATE OF ODISHA BASANTA KUMAR MOHANTY @ BASANT MOHANTY VS	CHANDAN KUMAR MISHRA VS	// JAGATSINGPUR /797 /2022 ()
415	ABLAPL/0015783/2022	STATE OF ODISHA BINOD NAIK VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /302 /2022 ()
416	ABLAPL/0015784/2022	STATE OF ODISHA SRINIBASH PATRA VS	SOHARDDA SUMAN VS	// SARANAKUL /60 /2021 ()
417	ABLAPL/0015785/2022	STATE OF ODISHA SUDHANSU SEKHAR PRUSTY VS	NIKUNJA KUMAR ROUT VS	// JAGATPUR /99 /2013 ()
418	ABLAPL/0015786/2022	STATE OF ODISHA JAJAN KUMAR SAHOO @ SAHU VS	SABYASACHI MISHRA VS	// JEYPORE MAHILA /126 /2022 ()
419	ABLAPL/0015787/2022	STATE OF ODISHA PRATAP ROUT VS	BIDYALOK MOHAPATRA VS	// COLLIERY /632 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015788/2022	MITU PARIDA @ CHHOTA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	MAHANGA /305 /2022 () //
421	ABLAPL/0015789/2022	KAMINI @ KANCHAN BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	GOBINDAPUR /162 /2022 () //
422	ABLAPL/0015790/2022	MD. BABU @ EMROZ ANSARI VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BARBIL /280 /2022 () //
423	ABLAPL/0015791/2022	BILUA BEHERA @ BIBHUTI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDAPUR /298 /2022 () //
424	ABLAPL/0015792/2022	KULU SETHA @ CHINMAYA KUMAR SETHA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /217 /2022 () //
425	ABLAPL/0015793/2022	SRIKANTA KHAMARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIKIA /122 /2022 () //
426	ABLAPL/0015794/2022	DEPAK KUMAR BEHERA @ DEEPAK KUMAR BEHERA @ DEEPAK KUMAR BEHERA @ DIPU VS STATE OF ODISHA	DEEPAK KUMAR BEHERA @ DIPU VS	CHANDABALI /376 /2022 () //
427	ABLAPL/0015795/2022	KULU SETHA @ CHINMAYA KUMAR SETHA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /218 /2022 () //
428	ABLAPL/0015796/2022	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NAYAPALLI P.S. /735 /2022 () //
429	ABLAPL/0015797/2022	ANANDA GOPAL RANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SORO /465 /2021 () //
430	ABLAPL/0015798/2022	GOBINDA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANGOMUNDA /9 /2014 () //
431	ABLAPL/0015799/2022	GOBINDA BHOI	ARJUNA CHARANA BEHERA	BANGOMUNDA /8 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :06/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0015800/2022	RAMESH PRADHAN	SURYAKANTA DWIBEDI	CHARMAL /156 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0015801/2022	SURANJAN GIRI	SURYAKANTA DWIBEDI	BHOGRAI /200 /2014
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0015802/2022	DEPAK KUMAR BEHERA @ DEEPAK KUMAR BEHERA @ DIPU	DEEPAK KUMAR BEHERA @ DIPU	BANSADA /381 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0015803/2022	KUMAR ROUT	DEBENDRA MOHANTA	PARADEEP /397 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0015804/2022	SK. MUNA	DEBASHIS MITRA	DARGHA BAZAR /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0015805/2022	NIBAI KISKU	RAJIV KUMAR MAHANTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0015806/2022	KASINATH SAHOO	AJAYA KUMAR MOHARANA	CRRI /46 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0015807/2022	PRAVAKAR MALLICK	HRUDANANDA MOHAPATRA	TALABANIA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0015808/2022	NIRMAL KUMAR BAL	SATYA NARAYAN MISHRA (4)	NAIKANI-DIHI /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0015809/2022	DAMAYANTI SAHU	JNYANANANDA PANDA	KEGAON /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0015810/2022	SOUMYA RANJAN PRADHAN @ BANTI	AMLAN SHAKTI PAUL	JATNI P.S. /431 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :06/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015811/2022	STATE OF ODISHA BISHNU SAHU @ BISHNU CHARAN SAHU VS	JNYANANANDA PANDA VS	// KEGAON /262 /2022 ()
444	ABLAPL/0015812/2022	STATE OF ODISHA BIJAY KUMAR SAHOO @ VIJAY VS	ASHOK KUMAR APAT VS	// HARICHANDANPUR /236 /2022 ()
445	ABLAPL/0015813/2022	STATE OF ODISHA BENUDHAR MOHAPATRA VS	DEBENDRA MOHANTA VS	// PARADEEP /397 /2022 ()
446	CONTC(CPC)/0000359/2013	STATE OF ODISHA BANBIHARI MISHRA VS	D.R.PATTANAYAK VS	// () //
447	CONTC(CPC)/0000360/2013	SANJAY VERMA BHASKAR CHANDRA SAHU VS	D.R.PATTANAYAK VS	// () //
448	CONTC(CPC)/0000361/2013	SANJAY VERMA ARUN KUMAR MISHRA VS	D.R.PATTANAYAK VS	// () //
		SANJAY VERMA		//

ORISSA HIGH COURT

MISC CASES FILED on :06/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2022 ELPET/11/2019	SUSANTA KU.PRADHAN-MP	M/S.PITAMBAR ACHARYA
2	28/2022 ELPET/11/2019	SUSANTA KU.PRADHAN-MP	M/S.PITAMBAR ACHARYA
3	52/2022 SAO/10/2007	GOSTHA BIHARI ROUL-MP	M/S.RAMAKANT MOHANTY
4	110/2022 TRPCRL/115/2022	SHYAM SUNDAR PATEL-MP	BINI MISHRA
5	119/2022 JCRLA/45/2016	PRAMOD NAYAK-MP	MR.SAHASRANSU SOURAV, M/S. RANJIT KESHARI R
6	262/2022 CMAPL/745/2022	ARNAPURNA ROY-MP	ADV.
7	263/2022 CMAPL/746/2022	LAXMIDHAR SAMANTRAY-MP	ADV
8	303/2022 MATA/199/2022	PRANAMITA BASTIA-MP	TUSAR KUMAR MISHRA
9	304/2022 MATA/265/2022	SANJAYA KUMAR MISHRA-MP	DEBARAJ MOHANTY
10	305/2022 MATA/254/2022	SUPRAVA PANDA @ MISHRA-MP	SASMITA NANDA
11	310/2022 CONTC/7085/2022	KRISHAN KUMAR NAYAK-MP	
12	311/2022 CONTC/7447/2022	LALITA NAYAK-MP	H.N.TRIPATHY
13	312/2022 CONTC/2727/2022	YUDHISHTHIRA SWAIN-MP	M/S RAMA CHANDRA RAY
14	426/2022 CRLMP/2516/2022	RAJESH SINGH-MP	BISHNU PRASAD PRADHAN
15	527/2022 TRP(C)/476/2022	SWAYAMSHREE NAYAK-MP	ANINDYA KUMAR MISHRA
16	528/2022 TRP(C)/477/2022	SUPRAVA PANDA@MISHRA-MP	SASMITA NANDA
17	729/2022 FAO/469/2022	BHARATI SAHOO-MP	RASHMIPRAVA PRADHAN
18	730/2022 FAO/470/2022	LALIT KUMAR PATRA-MP	SADASIVA PATRA
19	731/2022 FAO/471/2022	BUDDHADEB PANDA-MP	SADASIVA PATRA
20	820/2022 CRLREV/561/2022	CHAMPABATI GAHANA-MP	JAYAKRISHNA MOHAPATRA
21	821/2022 CRLREV/561/2022	CHAMPABATI GAHANA-MP	JAYAKRISHNA MOHAPATRA
22	822/2022 CRLREV/588/2022	PADMA CHARAN CHHOTRAY-MP	RABI NARAYAN BEHERA
23	823/2022 CRLREV/395/2019	BIJAYA MAHAKUD@BIJAYA KUMAR MAHAKUD-MP	BISWANATH BEHERA MR.DAYANIDHI MISHRA M/S.P
24	824/2022 CRLREV/511/2022	TUTU@RASHMI RANJAN PATRA-MP	MANAS CHAND
25	1234/2022 WPC(OAC)/1136/2013	ASWINI KUMAR DAS-MP	MANOJA KUMAR KHUNTIA
26	1235/2022	SATYAPRIYA DALAI-MP	

27	WPC(OAC)/1811/2016 1246/2022 RSA/231/2017	PRANAB KISHORE BHARATI GOSWAMI-MP	M/S.BIBEKANANDA BHUYAN
28	1247/2022 RSA/340/2022	BINAYAK MAHAPATRA-MP	DILLIP KUMAR PRADHAN
29	1248/2022 RSA/103/2017	KISHORE KU.THAKKAR-MP	
30	1249/2022 RSA/72/2016	JARA BIBI-MP	M/S.MAHESWAR MOHANTY
31	1250/2022 RSA/20/2016	DAITARI SAHOO-MP	M/S.BIBEKANANDA BHUYAN
32	1251/2022 RSA/20/2016	DAITARI SAHOO-MP	M/S.BIBEKANANDA BHUYAN
33	1252/2022 RSA/20/2016	DAITARI SAHOO-MP	M/S.BIBEKANANDA BHUYAN
34	1303/2022 CMP/1250/2022	SAROJ KUMAR NAYAK-MP	AMIT KUMAR NATH
35	1304/2022 CMP/1251/2022	MOHAMMAD KAIM-MP	AMIT KUMAR NATH
36	1305/2022 CMP/1252/2022	FAKIR MOHAN MALLIK-MP	TRILOCHAN PANIGRAHI
37	1306/2022 CMP/1254/2022	MANAS RANJAN PRADHAN-MP	AUROBINDA SAHOO
38	1307/2022 CMP/1255/2022	BRAJA KISHORE BARIK-MP	BHAWANI SANKAR PANIGRAHI
39	1308/2022 CMP/1256/2022	PURNA CHANDRA DAS-MP	DWARIKA PRASAD MOHANTY
40	1309/2022 CMP/1258/2022	SUVAKANTA SATAPATHY-MP	SANTOSH KUMAR SAMANTARAYA
41	1310/2022 CMP/353/2016	A.MOHAN-MP	M/S.BHAKTAHARI MOHANTY
42	1430/2022 MACA/355/2022	REGIONAL MANAGER (T.P CELL), ORIENTAL INSURANCE CO. LTD.	PROSANTA KUMAR MAHALI
43	1431/2022 MACA/88/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	DEBAMANTARAY
44	2144/2022 CRLA/225/2018	NARAYAN BARIK-MP	M/S.SANATAN DAS
45	2145/2022 CRLA/4/2019	MUNA BANASINGH-MP	DEBASIS TRIPATHY
46	2146/2022 CRLA/1121/2022	BIJAYA MALLICK-MP	KASHINATH PATTANAIK
47	2147/2022 CRLA/1121/2022	BIJAYA MALLICK-MP	KASHINATH PATTANAIK
48	2148/2022 CRLA/659/2014	SUSANTA DANDASENA-MP	M/S.K.C.TRIPATHY
49	2149/2022 CRLA/1123/2022	ALOK BEHERA-MP	CHITTARANJAN PATTNAIK
50	2150/2022 CRLA/653/2021	SRINIBAS PATRA@KUNA-MP	BIJAYA KUMAR RAGADA
51	2151/2022 CRLA/1125/2022	BANAMBAR KHILLAR-MP	AMITAV TRIPATHY
52	2152/2022 CRLA/73/2018	DILLU DAS@SIBANI DAS-MP	M/S.NIRANJAN LENKA
53	2153/2022 CRLA/1125/2022	BANAMBAR KHILLAR-MP	AMITAV TRIPATHY
54	2154/2022 CRLA/329/2016	BISHNU@VISHNU SHANKAR PANDEY@ARJUN-MP	M/S.SAMIR KU.MISHRA
55	2155/2022 CRLA/175/2016	BINAYA KHAMARI-MP	M/S.DEVASHIS PANDA
56	2156/2022 CRLA/316/2015	SURESHAN NAIK-MP	M/S.BHARATI DASH
57	2157/2022 CRLA/838/2019	SUSHANTA KUMAR NAIK-MP	L.BHUYAN

58	2158/2022 CRLA/208/2022	BASANTA KUMAR MOHANTY@DULKA@BASANTA MOHANTY-KUMAR ACHARYA	
59	2159/2022 CRLA/1128/2022	BRAHMANANDA DAS @ PALEIPUA-MP	BHABANI SAMAL
60	2160/2022 CRLA/1128/2022	BRAHMANANDA DAS @ PALEIPUA-MP	BHABANI SAMAL
61	2174/2022 BLAPL/9737/2022	SUMAN OJHA-MP	
62	2175/2022 BLAPL/11579/2022	RAMAKANTA BEHERA-MP	PRASANTA KUMAR SAHOO
63	2176/2022 BLAPL/523/2022	SEIKH SAMMATULLAH-MP	BIBHU PRASAD DAS, M/S AMULYA RATNA PANDA, S
64	2177/2022 BLAPL/7135/2022	BISHNU @ SANTOSH KUMAR NAIK-MP	
65	2178/2022 BLAPL/7813/2022	SUSANTA KUMAR PANDA @ SUSHANTA PANDA-MP	JITENDRA SAMANTARAY
66	2549/2022 ABLAPL/11731/2022	RILUA @ DAHANJAYA PATRA-MP	
67	2550/2022 ABLAPL/16346/2019	ANIL KUMAR JAL-MP	TRILOCHAN NANDA
68	2551/2022 ABLAPL/12022/2018	ARUNA KUMAR NAYAK-MP	
69	2552/2022 ABLAPL/6544/2022	RILIA @ DHANJAYA PATRA-MP	
70	2553/2022 ABLAPL/8014/2022	SALIM MIRJA-MP	
71	2554/2022 ABLAPL/14207/2022	KUMAR BHOI-MP	
72	2555/2022 ABLAPL/8805/2022	AJIT KUMAR BEHERA-MP	
73	2556/2022 ABLAPL/15718/2021	KARTIKRAM RANA@ CHAKRADHARI-MP	
74	2557/2022 ABLAPL/6547/2022	PABITRA BHOI-MP	CHANDAN SAMANTARAY
75	2998/2022 CRLMC/51/2018	SRIKANTA PRUSTY-MP	M/S.JUGALA KISHORE PANDA
76	2999/2022 CRLMC/473/2022	JAYANTA KUMAR DAS-MP	SHIVSANKAR MOHANTY
77	3000/2022 CRLMC/3123/2018	PITABAS BEHERA-MP	DEEPALI MOHAPATRA
78	3001/2022 CRLMC/1798/2018	ASHOK KU.DAS-MP	M/S.DEEPALI MAHAPATRA
79	3002/2022 CRLMC/3869/2022	SURESH BHUKTA-MP	DURLLABHA RANJAN MISHRA
80	3003/2022 CRLMC/3871/2022	SILU@BIBHUTI BHUSAN SAHOO-MP	SIDHARTHA DAS
81	3004/2022 CRLMC/3872/2022	SK.RAJIK UDDIN-MP	SAROJ KUMAR PADHI
82	3005/2022 CRLMC/1073/2020	TUSHAR RANJAN MISRA-MP	
83	3006/2022 CRLMC/3874/2022	ABHIJIT PARTHASARATHI JENA-MP	SARAT KUMAR GAJENDRA(SR. ADV.)
84	3007/2022 CRLMC/3875/2022	PRADYUMNA KUMAR PARIDA-MP	SANTOSH KUMAR SWAIN
85	3008/2022 CRLMC/2639/2022	MADAN MOHAN SAHOO-MP	RAJESH KUMAR MAHAPATRA
86	3009/2022 CRLMC/3877/2022	MANA RANJAN MAHAR@MANORANJAN MAHAR-MP	JANGYA PRAKASH PARIDA
87	3010/2022 CRLMC/3878/2022	RAMAN KUMAR SAHU-MP	DURGA PRASAD DHAL
88	3011/2022 CRLMC/3879/2022	RAJAK@RAJA ALLI-MP	TRILOCHAN NANDA
89	3012/2022	RAJAK@RAJA ALLI-MP	TRILOCHAN NANDA

90	CRLMC/3879/2022 3013/2022	RAJESH KUMAR PATNAIK-MP	BISWARANJAN MOHAPATRA
91	CRLMC/3880/2022 3014/2022	SUMITRA@SUSMITA MISHRA-MP	SIDHESWAR MOHANTY
92	CRLMC/3881/2022 3015/2022	CHANDAN PATRA-MP	SANTOSH KUMAR SAMANTARAY
93	CRLMC/3882/2022 3016/2022	KAILASH CHANDRA ROUT@KAILASH ROUT-MP	SOUMYA RANJAN DAS
94	CRLMC/3883/2022 3017/2022	SK.SIRAJ UDDIN-MP	RAJIB BIHARI MISHRA
95	CRLMC/3884/2022 3018/2022	NIRMAL CHANDRA RAY-MP	AMIT PRASAD BOSE
96	CRLMC/341/2022 3019/2022	AYAS KANTA MOHARANA-MP	HRUDANANDA MOHAPATRA
97	CRLMC/3885/2022 3020/2022	SANGHAMITRA SAHOO-MP	ACHYUTANANDA PATTANAIAK
98	CRLMC/3886/2022 3880/2022	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, G.A. (B)
99	WA/1660/2022 3881/2022	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, G.A. (B)
100	WA/1660/2022 3882/2022	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ, G.A. (B)
101	WA/1660/2022 3883/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
102	WA/1661/2022 3884/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
103	WA/1661/2022 3885/2022	SANTOSH KUMAR PANDA-MP	DAYANIDHI MISHRA
104	WA/922/2022 3886/2022	UNION OF INDIA-MP	SANJIB SWAIN, SR. PANEL COUNSEL, UNION OF INDIA
105	WA/1663/2022 16699/2022	MANOJ KUMAR NAYAK-MP	GYANENDRA CHANDRA SWAIN
106	WP(C)/4132/2022 16700/2022	SIKHARA SAMAL-MP	BIBEKANANDA BHUYAN
107	WP(C)/11629/2021 16701/2022	SRI SRI SRI GOPALJI MAHAPRABHU BIJE,GANJAM-MP	M/S.RAMAKANT MOHANTY
108	WP(C)/8349/2022 16702/2022	SURENDRA SINGH-MP	MALAYA KUMAR MISHRA
109	WP(C)/33283/2022 16703/2022	MAYADHAR PATTAYAT-MP	MANAS PATI
110	WP(C)/33286/2022 16704/2022	S.LAKSHMI-MP	MS. PRATYUSHA NAIDU
111	WP(C)/15460/2022 16705/2022	NISHAN RAI-MP	SANJAY KUMAR BEHERA
112	WP(C)/18388/2022 16706/2022	M/S SHREE SHYAM TECHINDIA PVT. LTD., BBSR-MP	PAMI RATH
113	WP(C)/33287/2022 16707/2022	CHANDRAMA JENA-MP	MANMAYA KUMAR DASH
114	WP(C)/31487/2022 16708/2022	AMIYA KUMAR DAS-MP	M/S BISWABIHARI MOHANTY,MANAS HARICHANDAN
115	WP(C)/27381/2019 16709/2022	SUBASH CHANDRA PANDA-MP	SAMBEET PATTANAYAK
116	WP(C)/32732/2022 16710/2022	S.LAKSHMI-MP	MS. PRATYUSHA NAIDU
117	WP(C)/15458/2022 16711/2022	ASHOK CHANDRA DORA-MP	M/S.RADHESHYAM CHIMANKA, C.G.C
118	WP(C)/26266/2017 16712/2022	M/S. ORIQUA LTD., WEST BENGAL-MP	S.S.RAO
119	WP(C)/15867/2022 16713/2022	NABA KUMAR NANDI-MP	PRAFULLA KUMAR MOHAPATRA
120	WP(C)/33292/2022 16714/2022	AKSHAYA KUMAR RAY-MP	JAJATI KISHORE MOHANTY
	WP(C)/33295/2022		

121	16715/2022 WP(C)/33173/2022	RAJA KUMAR MOHAPATRA-MP	DEVI BATSALYA RATH
122	16716/2022 WP(C)/25755/2022	PRAKASH KUMAR BEHERA-MP	SRINIVAS MOHANTY
123	16717/2022 WP(C)/33297/2022	RAMAKANTA SETHI-MP	DIPTIRANJAN MOHAPATRA
124	16718/2022 WP(C)/25360/2022	NIROD CHANDRA SETHI-MP	SRINIVAS MOHANTY
125	16719/2022 WP(C)/33298/2022	RAJALAXMI PATRA-MP	ANJAN KUMAR BISWAL
126	16720/2022 WP(C)/33307/2022	SUNITA MOHAPATRA-MP	PRATYUSHA NAIDU
127	16721/2022 WP(C)/32118/2022	BALAN MAJHI-MP	SAMEER KUMAR DAS
128	16722/2022 WP(C)/33309/2022	GYANENDRA KUMAR BISWAL-MP	S.K.SAMAL
129	16723/2022 WP(C)/40053/2021	RANJAN KUMAR PRADHAN-MP	AJIT KUMAR SAHOO
130	16724/2022 WP(C)/15492/2021	SOMYARANJAN SAHOO-MP	SUKANTA KUMAR MISHRA
131	16725/2022 WP(C)/12514/2022	BHABANI SANKAR NAYAK-MP	DILLIP KUMAR MOHAPATRA
132	16726/2022 WP(C)/30479/2022	M.C. OF THE WELFARE, BALASORE-MP	DILLIP KUMAR MOHAPATRA
133	16727/2022 WP(C)/31917/2022	KARTICK CH. SAHANI-MP	
134	16728/2022 WP(C)/12048/2022	SUNITA SAHOO-MP	
135	16729/2022 WP(C)/2444/2022	NARAYAN MAHALI-MP	BHAKTA RANJAN BARIK
136	16730/2022 WP(C)/31764/2022	M/S. BHARAT PETROLEUM CORP. LTD.,MUMBAI-MP	S.D.DAS
137	16731/2022 WP(C)/33331/2022	SEEMANTA INSTITUTION OF PHARMACEUTICAL SCIENCE, BAYAN, BALASORE-MP	DEBAYAN BHADRAMP PATRA
138	16732/2022 WP(C)/33332/2022	JASWINDER PAL SINGH-MP	MANOJ KUMAR MOHANTY
139	16733/2022 WP(C)/33336/2022	BINODINI SAHOO-MP	SRINIVAS MOHANTY
140	16734/2022 WP(C)/33337/2022	PADMINI BEWA-MP	SRINIVAS MOHANTY
141	16735/2022 WP(C)/29487/2022	MITA DEBGOSWAMI-MP	
142	16736/2022 WP(C)/10790/2008	BABAN CH.SAHOO-MP	M/S.R.S.PARIDA
143	16737/2022 WP(C)/29678/2022	DEBASISH BARIK-MP	
144	16738/2022 WP(C)/31821/2022	KESHAB CHANDRA PARIDA-MP	DEBASIS PANIGRAHI
145	16739/2022 WP(C)/29246/2022	PRADEEP KUMAR NAYAK-MP	
146	16740/2022 WP(C)/33348/2022	RAJBIR NARWAL-MP	PRATYUSHA NAIDU
147	16741/2022 WP(C)/33349/2022	KALANDI CHARAN NAYAK-MP	PRITAM KUMAR MOHANTY
148	16742/2022 WP(C)/33349/2022	KALANDI CHARAN NAYAK-MP	PRITAM KUMAR MOHANTY
149	16743/2022 WP(C)/31471/2022	TRIPATI KUMAR PADHI-MP	
150	16744/2022 WP(C)/33350/2022	BHRAMARBAR KAR-MP	GOPAL KRUSHNA MOHANTY
151	16745/2022 WP(C)/11415/2018	CHITTARANJAN NAYAK-MP	M/S.RAS BIHARI MOHAPATRA
152	16746/2022	BILASINI NAIK-MP	KSHIRODA KUMAR ROUT

153	WP(C)/33354/2022 16747/2022	CHITTARANJAN NAYAK-MP	M/S.RAS BIHARI MOHAPATRA
154	WP(C)/11415/2018 16748/2022	CHITTARANJAN NAYAK-MP	M/S.RAS BIHARI MOHAPATRA
155	WP(C)/11415/2018 16749/2022	SHANTI NAIK-MP	KSHIRODA KUMAR ROUT
156	WP(C)/33357/2022 16750/2022	MAMATA DAS-MP	KSHIRODA KUMAR ROUT
157	WP(C)/33361/2022 16751/2022	JYOSHNARANI BEHERA-MP	BHARATI DASH
158	WP(C)/25089/2022 16752/2022	DAYANIDHI NAIK-MP	KSHIRODA KUMAR ROUT
159	WP(C)/33364/2022 16753/2022	MINATI NAYAK-MP	KSHIRODA KUMAR ROUT
160	WP(C)/33368/2022 16754/2022	UNION OF INDIA-MP	
161	WP(C)/8723/2020 16755/2022	DIPALI HATI-MP	KSHIRODA KUMAR ROU
162	WP(C)/33390/2022 16756/2022	JHALI NAIK-MP	KSHIROD KUMAR ROUT
163	WP(C)/33392/2022 16757/2022	PUSPAK NAYAK-MP	JANMEJAYA DASH
164	WP(C)/33396/2022 16758/2022	SANJUKTA MISHRA-MP	SAMEER KUMAR DAS
165	WP(C)/33401/2022 16759/2022	LILADHAR AGARWAL-MP	M/S.RAMAKANTA MOHANTY
166	WP(C)/24542/2012 16760/2022	KUMARAMANI CHAND-MP	SAMEER KUMAR DAS
167	WP(C)/21702/2022 16761/2022	GUNA SAHU-MP	BRUNDABAN ROUT
168	WP(C)/33406/2022 16762/2022	B Aidhar SOREN-MP	TANMAY MISHRA
169	WP(C)/33409/2022 16763/2022	DINABANDHU BARALA-MP	AJAYA KUMAR PRADHAN
170	WP(C)/33412/2022 16764/2022	PURUSOTTAM ADJUED-MP	ASIT KUMAR CHAUDHURY
171	WP(C)/33417/2022 16765/2022	SAILA NAIK-MP	KSHIROD KUMAR ROUT
172	WP(C)/33425/2022 16766/2022	BINODINI SENAPATI-MP	BISWABIHARI MOHANTY
173	WP(C)/33426/2022 16767/2022	PAHALI NAIK-MP	KSHIROD KUMAR ROUT
174	WP(C)/33427/2022 16768/2022	DAKUA NAIK-MP	KSHIROD KUMAR ROUT
175	WP(C)/33428/2022 16769/2022	NABAKISHORE NAIK-MP	KSHIROD KUMAR ROUT
176	WP(C)/33430/2022 16770/2022	SUCHISMITA MAHANTY-MP	ASHIS KUMAR MISHRA
177	WP(C)/33435/2022 16771/2022	NIRANJAN NAYAK-MP	KSHIROD KUMAR ROUT
178	WP(C)/33436/2022 16772/2022	SUBASINI NAIK-MP	KSHIROD KUMAR ROUT
179	WP(C)/33439/2022 16773/2022	RADHAKANTA KAR-MP	GOPAL KRUSHNA MOHANTY
180	WP(C)/33441/2022 16774/2022	SURESH KUMAR KHATUA-MP	KSHIROD KUMAR ROUT
181	WP(C)/33445/2022 16775/2022	B.K.RASHMITA-MP	S.P.NATH
182	WP(C)/41206/2021 16776/2022	NISHIKANT TETE-MP	MR GAUTAM MISHRA SR ADVGYANA RANJAN SETHI
183	WP(C)/36496/2020 16777/2022	ADWIT PRASAD SAHU-MP	SANTOSH KUMAR SWAIN
	WP(C)/33459/2022		

184	16778/2022 WP(C)/33461/2022	ANANTA @ ANANT KUMAR MAJHI-MP	SUBIR PALIT
185	16779/2022 WP(C)/33462/2022	M/S.SHREE DURGA ISPAT UDYOG SATHIPUR-MP	UMESH CHANDRA BEHURA
186	16780/2022 WP(C)/33462/2022	M/S.SHREE DURGA ISPAT UDYOG SATHIPUR-MP	UMESH CHANDRA BEHURA
187	16781/2022 WP(C)/33464/2022	SIBANANDA BISWAL-MP	KOUSIK ANANDA GURU
188	16782/2022 WP(C)/33466/2022	M/S.SHREE DURGA ISPAT UDYOG, SATHIPUR-MP	UMESH CHANDRA BEHURA
189	16783/2022 WP(C)/33466/2022	M/S.SHREE DURGA ISPAT UDYOG, SATHIPUR-MP	UMESH CHANDRA BEHURA
190	16784/2022 WP(C)/33468/2022	MAMATA RATH-MP	LINGARAJ MOHANTY
191	16785/2022 WP(C)/33477/2022	GOKULANANDA MOHAPATRA-MP	B.N.MOHAPATRA